THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated ___ March, 2017

No. HCM. II/58/2016-Estt/ All the learned Advocates who are willing for renewal/ fresh subscription for printed copy of the cause list for the year 2017-2018, are requested to submit their applications for the subscription. Since the subscription of cause list will expire on 31.03.2017, for payment you are also requested to deposit the subscription fee amounting to Rs. 800/- (Rupees eight hundred only), through Treasury Challan under the Head of Accounts "0070 – other administrative service 01 Admn. Of Justice – 800 – other receipts", and furnish a copy of the same to the undersigned on or before the 29th March, 2017.

In continuation of the notices issued on the subject, it is further notified that printed copies of cause list shall be available for the Advocates who have expressed willingness to subscribe on payment provided they make the deposit and furnish a copy as aforesaid.

The subscribers are requested to make arrangements for collecting their copies of cause lists from the Enquiry Counter which is on the ground floor of the High Court of Meghalaya.

By Order,

REGISTRAR GENERAL

Memo No. HCM. II/58/2016-Estt/ SCA D-Copy to:-

Dated 16 March, 2017

- The Joint Registrar-cum-Secretary to the Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice S.R. Sen, Judge, High Court of Meghalaya, Shillong.
- 3. The P.S. to Hon'ble Mr. Justice V.P.Vaish, Judge, High Court of Meghalaya, Shillong.
- 4. The Registrar, High Court of Meghalaya, Shillong.
- 5. The Deputy Registrars, High Court of Meghalaya, Shillong.
- 6. The Assistant Registrars, High Court of Meghalaya, Shillong.
- 7. The Chief Librarian, High Court of Meghalaya, Shillong.
- 8. The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the Notification on the High Court website.
- 9. The Superintendent (Judl), High Court of Meghalaya, Shillong.
- 10. The Chief Senior Translator (I/C Stationery), High Court of Meghalaya, Shillong.

- 11. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 12. The Court Officer, High Court of Meghalaya, Shillong.
- 13. The Court Masters, High Court of Meghalaya, Shillong.
- 14. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
- 15. The President/Secretary of High Court Bar Association.
- 16. The President/Secretary of Shillong Bar Association.
- 17. Notice Board
- 18. Office file

REGISTRAR GENERAL